

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00111/2017

DATED THIS THE 6TH DAY OF JUNE, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Gayathri S.V.,
D/o late Vishakanta Naidu,
Aged about 51 years,
Working as GDS MP,
Sakaleshpura-573134
Resident of Ajaad Road,
Sakaleshpura-573134
Hassan District.Applicant

(By Advocate Shri B. Veerabhada)

V/s

1. The Union of India by its Secretary
Department of Posts,
Ministry of Communications and
Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle, Palace Road,
Bangalore-560 001.

3. The Post Master General,
South Karnataka Region,
G.P.O. Building,
Bangalore-560 001.

4. The Superintendent of Post Offices,
Hassan Division,
Hassan-573201.

5. The Postmaster Grade-II
Sakaleshpura Grade-II Post Office
Sakaleshpura-573134Respondents

(By Shri M. Rajakumar, Senior Central Government Counsel)

ORDER (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard the matter in detail. We examined Annexure R-8 and find that the applicant herself had given her date of birth as 10.3.1952. It was given on 01.04.1981. Therefore, the case put up by the applicant is factually wrong. If the applicant's case is to be taken up, it would show that the applicant had not passed SSLC at that point of time as she was just 14 years at that point of time.

2. We examined other connected records and found that the applicant's date of birth has been given as 1952 in all the documents. We find that a frivolous and vexatious case has been taken up by the applicant and therefore has obtained interim order and continued in service for 5 more months.

3. Therefore, the OA is dismissed. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No. 111/2017.

- Annexure-A1: Copy of Memo No.B2-2/4/2008 dated 24.10.2008.
- Annexure-A2: Copy of the chit given by Mail Overseer, Sakleshpur.
- Annexure-A3: Copy of representation dated 14.1.2016.
- Annexure-A3A: Copy of English translation of Annexure A3.
- Annexure-A4: Copy of SSLC Certificate.
- Annexure-A5: Copy of transfer certificate with English translation.
- Annexure-A6: Copy of impugned letter dated 20.7.2016.
- Annexure-A7: Copy of letter No.B2/2-62/2010 dated 25.2.2010.

Annexures referred to by the respondents in the Short Reply.

- Annexure-R1: Copy of Memo dated 6.1.1983.
- Annexure-R2: Copy of Memo of Descriptive Particulars dated 1.4.1981.
- Annexure-R3: Copy of SSLC Marks card
- Annexure-R4: Copy of Seniority List of ED Agents as on 01.01.2000.
- Annexure-R5: Copy of Date of Birth Certificate dated 6.4.2017.
- Annexure-R6: Copy of Date of Birth Certificate dated 20.3.2017.

Annexures referred to by the applicant in the rejoinder.

- Annexure-A8: Copy of Voter ID of Sri Prakash Naidu.
- Annexure-A9: Copy of transfer certificate
- Annexure-A10: Copy of SSLC Marks Card.
- Annexure-A11: Copy of Family Tree (Affidavit)

Annexures referred to by the respondents in the detailed Reply.

- Annexure-R7: Copy of Letter dated 10.11.1980 by the applicant.
- Annexure-R8: Copy of Attestation Form.
- Annexure-R9: Copy of Verification of Character dated 10.12.1982.
- Annexure-R10: Copy of Certificate from Government PU College dated 6.4.2017.
- Annexure-R11: Copy of list of names.

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